

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO.1339
TO BE ANSWERED ON MARCH 13, 2023

INCENTIVES FOR PROJECTS UNDER PMAY

NO. 1339. SHRI SANJEEV ARORA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

what all incentives are being given for new projects implemented under PMAY?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

‘Land’ and ‘Colonisation’ are State subjects. Schemes related to provide housing in their respective areas are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries.

Government of India is sanctioning the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) and Beneficiary Led Individual Construction or Enhancement (BLC) verticals of PMAY-U. Under Credit Linked Subsidy Scheme (CLSS) vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts up to ₹2.67 lakh per house is provided for beneficiaries of Economically Weaker Section (EWS) and Low Income Group (LIG) category. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries. As per scheme guideline, States/UTs may provide single window clearance, additional Floor Space Index (FSI)/Floor Area Ratio (FAR), Transfer of Development Rights (TDR), provision of additional infrastructure facilities and other fiscal & financial incentives for new projects under PMAY-U.
